Need to Focus on Education, Health of Children of Migrant Workers: NHRC Chief

https://www.news18.com/news/education-career/need-to-focus-on-education-health-of-children-of-migrant-workers-nhrc-chief-5692255.html

NHRC chairperson justice (retd) Arun Kumar Mishra on Wednesday said that there is a need to focus on the education, healthcare and social security of women and children in the migrant workers' community. He was chairing an open house session organised by the National Human Rights Commission to discuss the outcome of the two research projects commissioned by it on the migrant workers in 2019-20.

Migrant workers are forced to leave their abode in search of better opportunities. There is a need to focus on the education, health and social security of the women and children of the migrant workers, the NHRC chief was quoted as saying in a statement issued by the NHRC. He said that the attention should be paid to minimum wages of migrant workers, occupational safety and the requirements of food, potable water, health, safe accommodation, effective implementation of the Public Distribution System under One Nation and One Ration Card Scheme. He also said that "the State machinery also needs to be geared up to meet any challenges as were faced by the migrant workers during the COVID-19 pandemic lockdowns."

Justice Mishra said that migrant workers contribute immensely to the economy of the country. The steps taken to reach out to them through various digital modes and portals are appreciable. However, the digital divide should be taken care of. He asked the participants to send their suggestions to the Commission in writing so that all the inputs are considered by it to finalise recommendations, which may be sent to the government authorities for implementation.

AMAR UJALA, Online, 6.8.2022
Page No. 0, Size:(0)cms X (0)cms.

महागुनपुरम में दूषित पेयजल के मामले में आयोग ने तलब की रिपोर्ट

https://www.amarujala.com/delhi-ncr/ghaziabad/ghaziabad-ghaziabad-news-gbd2425942129

महागुनपुरम सोसायटी में पिछले साल 20 मार्च 2021 को दूषित पानी पीने से 150 से अधिक बच्चों और बुजुर्गों के बीमार होने के मामले में राष्ट्रीय मानवाधिकार आयोग ने अब तक की गई कार्यवाही की रिपोर्ट आठ सप्ताह में तलब की है। पानी के टैंक में छिपकली और प्लास्टिक को ढेर मिला था। बीमार लोगों को हास्पिटल में भर्ती होना पड़ा था। स्वास्थ्य विभाग की जांच रिपोर्ट में पानी के सैंपल फेल पाए गए थे। मानवाधिकार कार्यकर्ता एडवोकेट विष्णु कुमार गुप्ता ने राष्ट्रीय मानवाधिकार आयोग में जनहित याचिका दायर की थी। आयोग ने आठ अप्रैल 21 को जिलाधिकारी गाजियाबाद को आठ सप्ताह में समुचित कार्यवाही से मानवाधिकार कार्यकर्ता को अवगत कराने का आदेश दिया था। लेकिन जिलाधिकारी की तरफ से कोई जानकारी नहीं उपलब्ध कराई गई। इस मामले में आयोग ने तीन अगस्त 2022 को आदेश जारी कर कार्यवाही संबंधी रिपोर्ट आठ सप्ताह में तलब की है।

Need to Focus on Education, Health of Children of Migrant Workers: NHRC Chief

https://www.news18.com/news/education-career/need-to-focus-on-education-health-of-children-of-migrant-workers-nhrc-chief-5692255.html

NHRC chairperson justice (retd) Arun Kumar Mishra on Wednesday said that there is a need to focus on the education, healthcare and social security of women and children in the migrant workers' community. He was chairing an open house session organised by the National Human Rights Commission to discuss the outcome of the two research projects commissioned by it on the migrant workers in 2019-20.

Migrant workers are forced to leave their abode in search of better opportunities. There is a need to focus on the education, health and social security of the women and children of the migrant workers, the NHRC chief was quoted as saying in a statement issued by the NHRC. He said that the attention should be paid to minimum wages of migrant workers, occupational safety and the requirements of food, potable water, health, safe accommodation, effective implementation of the Public Distribution System under One Nation and One Ration Card Scheme. He also said that "the State machinery also needs to be geared up to meet any challenges as were faced by the migrant workers during the COVID-19 pandemic lockdowns."

Justice Mishra said that migrant workers contribute immensely to the economy of the country. The steps taken to reach out to them through various digital modes and portals are appreciable. However, the digital divide should be taken care of. He asked the participants to send their suggestions to the Commission in writing so that all the inputs are considered by it to finalise recommendations, which may be sent to the government authorities for implementation.

महागुनपुरम में दूषित पेयजल के मामले में आयोग ने तलब की रिपोर्ट

https://www.amarujala.com/delhi-ncr/ghaziabad/ghaziabad-ghaziabad-news-gbd2425942129

महागुनपुरम सोसायटी में पिछले साल 20 मार्च 2021 को दूषित पानी पीने से 150 से अधिक बच्चों और बुजुर्गों के बीमार होने के मामले में राष्ट्रीय मानवाधिकार आयोग ने अब तक की गई कार्यवाही की रिपोर्ट आठ सप्ताह में तलब की है। पानी के टैंक में छिपकली और प्लास्टिक को ढेर मिला था। बीमार लोगों को हास्पिटल में भर्ती होना पड़ा था। स्वास्थ्य विभाग की जांच रिपोर्ट में पानी के सैंपल फेल पाए गए थे। मानवाधिकार कार्यकर्ता एडवोकेट विष्णु कुमार गुप्ता ने राष्ट्रीय मानवाधिकार आयोग में जनहित याचिका दायर की थी। आयोग ने आठ अप्रैल 21 को जिलाधिकारी गाजियाबाद को आठ सप्ताह में समुचित कार्यवाही से मानवाधिकार कार्यकर्ता को अवगत कराने का आदेश दिया था। लेकिन जिलाधिकारी की तरफ से कोई जानकारी नहीं उपलब्ध कराई गई। इस मामले में आयोग ने तीन अगस्त 2022 को आदेश जारी कर कार्यवाही संबंधी रिपोर्ट आठ सप्ताह में तलब की है।